

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

CRIMINAL APPEAL NO. 607 OF 2015

SHANE HAIDAR & OTHERS ...Appellant(s)
VERSUS
STATE OF UTTAR PRADESH ...Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 21.1.2016 when the court was pleased to pass the following order:

"Counsel for the appellants is present.

No one appears for the State. Learned counsel for the appellants is directed to serve notice to the counsel for the State of U.P.

List after four weeks."

It is submitted that pursuant to order dated 21.1.2016 show cause notice was handed over to Counsel for the Appellant on 03.02.2016 to serve the notice on the Respondent No.1/State. Mr. Abhishek Chaudhary, Advocate has filed Vakalatnama/Appearance on behalf of Respondent No.1/State and Mr. Wajeesh Shafiq, Advocate has filed Vakalatnama/Appearance on behalf of Respondent No.2.

Service of show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

DATED this the 22nd day of February, 2016.

ASSISTANT REGISTRAR

COPY TO:

- 1.Mr. Sajith. P., Advocate
57, old Lawyers Chambers, S.C.I, N.D
- 2.Mr. Abhishek Chaudhary, Advocate
12, old Lawyers Chambers, S.C.I, N.D
- 3.Mr. Wajeesh Shafiq, Advocate
F-3, Plot No. 89, Sector-6, Media Enclave,
Vaishali, Ghaziabad